

they were white, but now they are losing their whiteness.

MR. SPEAKER: He wants to know why they are getting red.

SHRI S. M. BANERJEE: I want to know whether the reasons have been ascertained.

PROF. MADHU DANDAVATE: Because of patronage from Government.

अध्यक्ष महोदय : प्राप की शिकार में क्या विलचस्पी है ?

श्री एस० एम० बनर्जी : मैं भी कभी कभी शिकार खीला हूँ . . .

PROF. SHER SINGH: The white tiger is white. It is not becoming red.

श्री एस० एम० बनर्जी : लफेद जेरो की संख्या घटती चली जा रही है ।

MR. SPEAKER: They are mixing with the red.

श्री ईश्वर चौधरी : पशुओं का हास तेजी के साथ होता जा रहा है और गया जिले और हजारीबाग जिले में पिछले पन्द्रह सालों के पहले की अपेक्षा अब वन्य पशुओं की संख्या बहुत कम है । इस का कारण यह है कि जंगल बहुत तेजी के साथ काटे जा रहे हैं । फारेस्टर और रजर की मिली-जुबत से लोग चोरी छिपे वहां शिकार खेलते हैं । मैं जानना चाहता हूँ कि वहां के वनों में लोग इन पशुओं का शिकार न करें, इस के लिये सरकार क्या न्यूनतम कदम उठाने का विचार कर रही है ?

श्री जे. ए. सिंह : मैंने निवेदन किया कि हम ने अभी इसी सदन में पिछले दिनों एक ऐक्ट पास किया है इस अक्ट के लिये कि यह चीज रेगुलेट हो सके और जो रेजर ऐनियल हूँ उसकी हॉटिंग बन्द हो उसकी जनकी संख्या कम न हो सके ।

श्री श्रीरामदास इलमसकर : श्री इश्वरीत मुदा ने प्रश्न किया था तीस राइनों के बारे

जाने के सम्बन्ध में । मैं जानना चाहता हूँ कि क्या मंत्री महोदय इसकी एन्क्वायरी कर के सूचना को सभा-घटल पर रखेंगे ?

SHRI F. A. AHMED: All right; that can be done.

Drought conditions in Gulbarga, Bidar Bijapur and Bellary

*388. SHRI JAGANNATH MISHRA: SHRI DHARMRAO AFZAL-PURKAR;

Will the Minister of AGRICULTURE be pleased to state:

(a) whether drought conditions in Gulbarga, Bidar, Bijapur and Bellary have been reported to be grim; and

(b) if so, the steps proposed to alleviate the condition of the people?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) As the rainfall for kharif as well as rabi crops has been inadequate, the State Government has reported the occurrence of acute drought conditions in the Districts of Bijapur, Bidar and Gulbarga and parts of Raichur and Belgaum Districts.

(b) The State Government has undertaken necessary relief measures which include opening of employment opportunities through Relief and departmental works, arrangements for supplies of drinking water and fodder, and feeding the vulnerable sections of the people. On the basis of the recommendations of the Central Team which visited the State in September, 1972, a ceiling of Rs. 7.75 crores was fixed for the purposes of Central assistance, of which Rs. 6.50 crores have been released. It has been decided to depute another Team to review the situation in the State.

SHRI JAGANNATH MISHRA: The hon. Minister accepts that the situation in these places is grave, and he further says that the State Governments have taken the necessary steps to meet the situation. That is well

and good. I am thankful to the hon. Minister for this, but that is one side of the picture. On the other side, there are reports published in the papers which go to show that there have been as many as five starvation deaths, and there is acute shortage of water, and there is acute shortage of fodder also. I would like to know from him what he has to say with regard to all this.

SHRI ANNASAHEB P. SHINDE: As regards shortage of drinking water, as I have said in the statement myself, though I have not used the word 'gave', acute scarcity prevails in those areas, and naturally, drinking water is also presenting some difficulties. I have said that the State Government are taking necessary steps to provide drinking water in those areas including providing drinking water to the very hard-hit areas. As far as starvation deaths are concerned, we have not received any information from the State Government. But if the hon. Member would be good enough to give me some information, I shall refer it to the State Government and ask them to make the necessary inquiries.

As regards fodder, they are transporting large quantities from the southern districts of Mysore State to the affected districts of North Mysore.

SHRI JAGANNATH MISHRA: May I know whether there is a pressing demand for Bidar, Bijapur, Gulbarga, Bellary and Raichur districts in Mysore to be declared as famine area and if so, what Government's reaction thereto is?

SHRI ANNASAHEB P. SHINDE: Suggestions are received from time to time through various forums, but the State Government are fully seized of the matter. May I assure the House that as far as the Mysore Government are concerned, they are taking adequate steps to see that necessary relief is provided, and if hon. Members have any other suggestions to make, we are prepared to take them up with the Mysore Government.

SHRI K. MALLANNA: Bidar, Bijapur, Gulbarga and Bellary along with other districts of Mysore are facing drought every year. May I know whether there are any permanent measures to fight drought in these areas, and if so, what those measures are, whether it has come to the notice of the Government that the money given by the Central Government is not properly used in these areas, and if so, what action has been taken by the Central Government?

SHRI ANNASAHEB P. SHINDE: There is a two-pronged approach. There are certain short-term aspects of the problem, because immediately, some relief has to be provided to the hard-pressed people. So, from that angle, some immediate programmes are being worked out by Government for providing relief, giving employment, and providing food, drinking water etc. As far as the long-term aspect is concerned, the Central teams which go to these places have been emphasising with the State Government that while providing employment they must see that productive assets for the community are created so that whatever work is done provides permanent relief in times to come. In addition to that, in the well-known programme for drought-prone areas, which has been taken up, and has been made applicable to 54 districts in the country and with an outlay of more than Rs. 100 crores, some of these districts from Mysore which are hard-hit by drought are included.

SHRI K. MALLANNA: The second part of the question has not been answered. Has it come to the notice of the Government that the money given by the Central Government is not properly used? What action has been taken by the Central Government?

SHRI ANNASAHEB P. SHINDE: I cannot say anything about individual cases. Our general impression is that relief programmes which have been organised by the Government of Mysore are going on. If there are

any specific instances, I am prepared to take them up with the Mysore Government.

श्री शंकर देव : क्या गवर्नमेंट की मालूम है कि इन जिलों के अन्दर पचास परसेंट से ज्यादा लोग अपने घरों को खाली करके चले गए हैं दूसरे शहरों में इस वास्ते कि उनका गुजारा नहीं चल सकता और जो बोझ था उसको वे बरदाश्त नहीं कर सकते थे। और उन्होंने टीन, बरतन, भाँडों को बेच दिया है ? में जानना चाहता हूँ कि ऐसे लोगों के लिए आपने क्या इंतजाम किया है ?

SHRI ANNASAHEB P. SHINDE:
As I said earlier, these are some of the areas of the country which are severely hit by drought. Naturally agriculture is the basis of social life and when it is affected its impact is felt on other aspects of social life. Some people may have migrated; some migrate with their cattle. My information is that the Mysore Government is providing whatever relief is possible to the affected population.

SHRI K. HANUMANTHAIYA: What was the amount recommended by the study team of the Planning Commission after they went to that area and what was the amount sanctioned by the Central Government? What was the amount asked for by the Mysore Government?

SHRI ANNASAHEB P. SHINDE: This information, I gave in the main part of my reply. The recommendation was Rs. 7.75 crores. That recommendation was accepted by the Central Government. The Central team's recommendations were accepted by the Government.

श्री अटल बिहारी वाजपेयी : क्या यह सच है कि चारे की कमी को दूर करने के लिए जो प्रयास हो रहे हैं वे इसलिए सफल नहीं हो पा रहे हैं क्योंकि प्रलय प्रलय राज्य सरकारों ने प्रतिबन्ध लगा दिये हैं और उन राज्यों से चारा दूसरे राज्यों को नहीं जा सकता है ? क्या प्रकाल पीड़ित सभी राज्यों के

प्रतिनिधियों की किमी समिति से मंत्री महोदय ने बातचीत की जिससे अनावश्यक प्रतिबन्ध न लगाए जाएं और जहाँ चारा उपलब्ध है वहाँ से ले जा करके जहाँ चारे की आवश्यकता है वहाँ पहुंचाया जा सके ? उदाहरण के लिए गुजरात में प्रतिबन्ध लगा दिया है और महाराष्ट्र में चारा नहीं जा सकता है।

SHRI ANNASAHEB P. SHINDE:
We have come across only one case from Gujarat. We are discussing this with the Gujarat Government and we have requested both the Maharashtra and the Gujarat Governments to come to some amicable settlement. We are also trying to help them.

SHRI S. B. PATIL: Regarding the famine in Bijapur district, may I know if five Congress MLAs in Mysore Assembly representing Bijapur district have proceeded on an indefinite fast on account of inaction of the Government to take relief steps in Bijapur district?

SHRI ANNASAHEB P. SHINDE:
I have no information about this. Merger of Jayanti Shipping Corporation with Shipping Corporation of India

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*389. **SHRI PRABODH CHANDRA:**
SHRI S. C. BESRA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have decided to take over the Jayanti Shipping Company and amalgamate it with the Shipping Corporation of India;

(b) if no decision has been taken so far, what are the reasons for delay and by when the final decision is likely to be taken; and

(c) the total assets and liabilities of the Company?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ